

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.205
TA (Co. Act)- 06(PB)/2023

IN THE MATTER OF:

Gurmeet Singh Chugh

v.

V N Electronics Private Limited

... Petitioner/Applicant

... Respondent

Order Under Rule 16(d) NCLT, 2016

Order delivered on 14.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Mr. Shankar K. Jha, Mr. Manu Monga, Adv.

For the Respondent : Appearance not marked

ORDER

Ld. Counsels for the parties are present.

Let the hard copies of the pleadings be filed on or before the next date of hearing.

At the request, list the matter for a physical hearing on 21.04.2023.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

14.03.2023
Vinod Arora